

Key themes: Self-reliance, National integration, Peoples' Science movements;

(b) The programme was not wound up but completed as a time-bound project.

(c) It is proposed to conduct the second BJVV in 1992. This would be a major science communication event and might, in a way, contribute to communal harmony.

[*Translation*]

Unsafe Flats in Kalyanawas, Delhi

1448. SHRI HARISH PAL: Will the PRIME MINISTER be pleased to state:

(a) whether the flats constructed by the Delhi Administrations in Kalyanawas residential colony have been declared unsafe: if so, the reasons therefor;

(b) the number of allottees who have been informed in this regards and how many of them have vacated these flats;

(c) whether the Government have conducted an enquiry to ascertain the reasons in this regard;

(d) the steps taken Government to provide new flats to those allottees who have been asked to vacate the flats; and

(e) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (e). The flats in Kalyanawas were constructed by NDMC between 1977 and 1979 and were taken over by Delhi Administration in 1980 for general pool accommodation. 64 quarters of type 'A' were declared unsafe in 1988 due

to sag in roof. These are lying unoccupied. In July, 1990 cracks were noticed in vertical shafts of 255 quarters of type 'B'. 210 allottees were served notices by the Executive Engineer, Public Works Department to vacate the quarters as he considered them unfit for residential accommodation. A team consisting of 3 engineers was nominated by the Chief Engineer, PWD to inspect these flats. As per the report of the team, there is no immediate danger regarding structural stability of these quarters nor any need of getting these quarters vacated at this stage from the report of the team it appears that the walls which have shown cracks are not load bearing. The team recommended, inter alia, certain repairs. In view of the Committee's findings, the quarters have not been got vacated from the allottees and notices issued earlier have been cancelled.

[*English*]

Arson Cases in Kashmir

1849. SHRI PIYARELAL HANDOO: Will the PRIME MINISTER be pleased to state:

(a) the number of cases registered and/or inquiries launched in cases of alleged arson by or as a result of police/para military action in Kashmir Valley since 1 August, 1990; and

(b) the number of cases in which results of such investigation or inquiries have become known?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). Information is awaited from the State Government.